GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO- 5438 TO BE ANSWERED ON- 03/04/2025

ALLOCATION OF FUNDS UNDER TRIBAL SUB PLAN

5438. DR. GUMMA THANUJA RANI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of the funds allocated under the Tribal Sub Plan component for various schemes implemented by the Department of Fisheries since 2019-20 in the country, State-wise including Andhra Pradesh;

(b) whether the allocation of the funds for Andhra Pradesh was zero in 2020-21 and if so, the reasons therefor;

(c) whether the Government is aware that Andhra Pradesh has a sizeable tribal population, if so, the details thereof;

(d) whether the Government has taken this into account and urged the utilization of the funds under the Tribal Sub Plan component and if so, the details thereof;

(e) whether the Government has received any representation from the State Government of Andhra Pradesh regarding the utilization of the funds under this component in 2020-21 and if so, the details thereof; and

(f) the reasons for denial of the funds, if any?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

(a) to (b) State-wise details of funds including Andhra Pradesh allocated under the Tribal Sub Plan/Development Action Plan for Scheduled Tribes (DAPST) by the Department of Fisheries since 2019-20 is given at Annexure I. Rs. 655.38 lakhs were released to Andhra Pradesh by Department of Fisheries in 2020-21 under DAPST.

(c) As per Census 2011, Andhra Pradesh has a total population of 4,93,86,799 out of which 26,31,145 are Scheduled Tribes which is approximately 5.3% of State's population.

(d) Ministry of Tribal Affairs is implementing various schemes/programmes for the welfare and development of the Scheduled Tribes (STs) in the country. Details of funds released to Andhra Pradesh under the schemes of Ministry during the last four years is given at **Annexure II**.

Ministry regularly communicates with State Governments to ensure utilization of funds released to them. Ministry convenes meetings with State Government officials for ensuring timely submission of proposals, speeding up of implementation of the schemes, and reviewing the physical and financial progress.

(e) & (f) DAPST fund was released to Andhra Pradesh in 2020-21.

Annexure I referred to in reply to parts (a) to (b) of the Lok Sabha Unstarred Question No. 5438 for 03.04.2025 by DR. GUMMA THANUJA RANI regarding "ALLOCATION OF FUNDS UNDER TRIBAL SUB PLAN"

Funds released to States/UTs under TSP by Department of Fisheries										
	Name of the State/UT	Γ	(Rs. In Lakh)							
		Blue Revolution 2019-20	Pradhan Mantri Matsya Sampada Yojana							
			2020-21	2021-22	2022-23	2023-24	2024-25			
1	A & N Island	0	40	21.8	0	0	0			
2	Andhra Pradesh	46.44	655.38	27.29	0	205	300			
3	Arunachal Pradesh	0	230.24	0	2442.38	1237.5	1621.14			
4	Assam	0	219.88	653.95	471.52	793.29	750			
5	Bihar	0	203.78	32	0	173.74	200			
6	Chhattisgarh	388.08	623.02	727.35	1242.32	1865.41	1500			
7	Daman & Diu	0	19.9	0	0	0	0			
8	Delhi	0	55.15	0	0	0	0			
9	Goa	0	8.78	0	0	0	0			
10	Gujarat	0	71.69	0	0	0	0			
11	Haryana	64.26	0	0	0	0	0			
12	Himachal Pradesh	1.79	169.03	78.21	149.28	46.76	0			
13	Jammu & Kashmir	0	344.85	149.08	38.62	18.88	28.9			
14	Jharkhand	0	227.61	454.22	372.98	549.46	1000			
15	Karnataka	0	251.51	1008.9	300	881.82	1000			
16	Kerala	0	68.8	95.9	0	0	0			
17	Lakshadweep	0	325	0	0	0	0			
	Madhya Pradesh	382.13	417.03	1379.6	235.78	1139.02	2558.99			
19	Maharashtra	98.8	200	0	300	714.62	0			
20	Manipur	0	38.86	601.5	269.28	1000	700			
21	Meghalaya	12	311.55	485.84	659.07	1172	1000			
22	Mizoram	481.45	546.86	1329.81	694.93	717.76	1730.94			
23	Nagaland	2250.56	0	1340.22	1227.8	1665.63	1668.74			
24	Odisha	0.21	244.35	396.05	200	69.89	300			
25	Puducherry	0	0	0	0	0	0			
26	Punjab	0	0	0	0	0	0			
27	Rajasthan	0	12.32	0	0	0	100			
28	Sikkim	27.22	152.55	218.63	522.52	0	150			

29	Tamil Nadu	0	0	0	0	0	300
30	Telangana	0	67.5	217.29	0	0	300
31	Tripura	21.43	0	864.66	455.95	455.95	300
32	Uttar Pradesh	100.08	0.61	0	0	0	0
33	Uttarakhand	38.75	78.48	283.09	307.97	339.97	336.48
34	West Bengal	0	0	0	208.22	0	0
35	Ladakh	0	37.5	108	218.55	162.5	490.44
36	NFDB/Misc	688	616.6	370.18	0	7.5	834.85
	Total	4601.20	6238.83	10843.57	10317.17	13216.70	17368.24

*As per the information received from Department of Fisheries.

Annexure II referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 5438 for 03.04.2025 by DR. GUMMA THANUJA RANI regarding "ALLOCATION OF FUNDS UNDER TRIBAL SUB PLAN"

Funds released to Andhra Pradesh under the schemes of Ministry during last four years

(Rs. in Lakhs)

Sr.No	Scheme/programmes	2020- 21	2021-22	2022- 23*	2023- 24*
1	Aid To Voluntary Organisations Working for The Welfare of Scheduled Tribes	50.26	162.29	183.01	92.19
2	Grants Under Proviso to Article 275(1) Of the Constitution	2055.55	2638.65	0.00	0.00
3	Post Matric Scholarship Tribal	6039.35	8991.45	13356.50	11471.08
4	Pre Matric Scholarship Tribal	1433.81	3935.06	0.00	5700.16
5	Special Central Assistance to Tribal Sub Schemes /Pradhan Mantri Adi Adarsh Gram Yojana	4954.96	0.00	0.00	0.00
6	Eklavya Model Residential School (EMRS)	6199.12	14591.28	12600.57	10795.05
7	Support To Tribal Research Institutes (TRIs)	455.00	432.75	219.13	125.00

* Provisional

Ministry-wise details of financial progress with respect to Andhra Pradesh under PMJANMAN (As on 14.01.2025)

(Rs. in crore)

	MoRD (PMGSY)	MOHF W (NRHM)	MoWCD (POSHAN 2.0)		MoP (RDSS)	MNRE	MoC (DoT- USOF)	Mo	оТА
0)			2.0)				0501)	MPC	VDVK
44.33	280.53	40.31	43.44	18.85	88.71	8.38	94.50	14.97	3.105

*As per information from line Ministries
